

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No.1374
TO BE ANSWERED ON 11.02.2019

PARTICULARLY VULNERABLE TRIBAL GROUPS

1374. DR. KIRIT SOMAIYA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Maharashtra Government has submitted any proposal for conservation cum development plan for particularly Vulnerable Tribal Groups and if so, the details thereof;
- (b) whether the proposal has been considered and the Ministry sanctioned any grant and if so, the details thereof;
- (c) whether some percentage of the grant has not been released so far and if so, the details thereof; and
- (d) the time by which the same will be released?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(SHRI JASWANTSINH BHABHOR)

(a) to (d) : The submission of proposals by the State Governments, including Maharashtra, seeking grants under Conservation-cum-Development Plan for Particularly Vulnerable Tribal Groups (PVTGs) is a recurring process. The proposals received from the State Governments are considered by the Project Appraisal Committee (PAC) in the Ministry for release of grants in accordance with the guidelines / norms stipulated for the same, subject to availability of funds under the corresponding schemes / programmes. The approved amount against the proposals submitted by Maharashtra and released amount to them by Ministry during the current year under the scheme of “Development of PVTGs” is as under: -

(Rupees in lakhs)

2018-19 (as on 06.02.2019)	
Fund approved	Fund released
1230.26	1230.26

The release of amount approved for a State is, inter-alia, linked to submission of Utilization Certificates and Physical Progress Reports (PPRs) as may be due for previous years' releases.
